

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-05-2023 AT 10:30 AM

CP (IB) No.99/7/HDB/2022
u/s. 7 of IBC, 2016

IN THE MATTER OF:

M/s. RK Distilleries (P) Ltd.

...Financial Creditor

VS

M/s. Nadhi Bio Products Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

Order in Company Petition 99/7/HDB/2022 pronounced. Recorded vide separate sheets. In the result, this Company Petition under Section 7 of IBC is allowed and the Corporate Debtor is admitted under CIRP, moratorium imposed as per the terms and conditions.

SD/-

MEMBER (T)

SD/-

MEMBER (J)